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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.1301 of 1986

Ram Samujh Plaintiff

Versus

Asstt. Collector, Central Excise,
Gorakhpur & Others. Defendants.

Hon. S. Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

No one is present on behalf of the
plaintiff.

Shri K.C. Sinha puts in appearance on
behalf of the defendants.

The application (Suit No. 628 of 1985)
is dismissed in default.

3/6/88

Member (A)

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Vice Chairman

Dated the 12th May, 1988.

RKM